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ITEM NO.30

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).5755-5756/2012

U.P. PANDIT DEEN DAYAL UPADHAYA VETERINA

Petitioner(s)

VERSUS

S.M.COLLEGE VETERINARY SC.& AN.RES.&ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 04/01/2013 These Petitions were called on for hearing today.

For Petitioner(s)

Mr. Bijan Kumar Ghosh,Adv.

For Respondent(s)

Mr. Abasdi V., Adv.

Mr. Navin Prakash,Adv.

UPON hearing counsel the Court made the following

O R D E R

Respondent Nos.1 to 3 are reported to be duly and properly served through dasti but none appeared.

Respondent No.4 has already filed counter affidavit on record.

No further steps are required.

The matter be processed for listing before the Hon'ble Court, as per rules.

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|REGISTRAR

(M.A. SAYEED)

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